the Passport Act, 1967 to incorporate the recommendation made by the Commission has already been initiated.

Those relating to public health form the subject matter of the Prevention of Food Adulteration (Amendment) Bill, 1974 which is before the Joint Committee of the Houses. The recommendations regarding punishment for wilful failure to pay the tax assessed under the Act, making false statement in declaration, abetment of false return and taking away the taxation offences from the application of Probation of Offenders Act. 1958 have been incorporated in the Taxation Laws (Amendment) Bill, 1973, which is presently before the Select Committee.

(b) In view of the foregoing, it would be premature at this stage to answer this question.

## Quality Control of Rolling-Stock Components

5. SHRIMATI SUSHILA SHANKAR **ADIVAREKAR** SHRIMATI RATHNABHAI SRFE-NIVASA RAO: SHRIMATI PRATIBHA SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the measures taken to ensure quality control at the manufacturing stage of rolling-stock components in railway workshops; and
- (b) what check is exercised to see that poor quality components are not used in the relling stock of the railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH) :(a) and (b) The Production Control Organisation attached to individual Railway Workshops which has the necessary inspecting staff, closely check components, which go into Rolling Stock during repairs, at different stages of manufacture and exercise strict control so that are likely to be taken back in service?

when stock is turned out of the workshops, the same is upto the required standard of maintenance. The components which are found to be below the specified standard are rejected and are not allowed used on Rolling Stock.

## Mathura Refinery

- 6. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of ter of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether Government's attention has been drawn to a news item which appeared in the Indian Express of the 1st October, 1674 under the heading "Mathura Refinery a doubtful project"; and
- (b) if so, what is the factual position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHF-MICALS (SHRI K. R. GANESH): (a) and (b) The Government has seen the news item. Some discussions have been held regarding reconsideration of the Mathura Refinery project. There has however, been no decision modifying the investment decision already taken by Government with regard to the project. Work on the refinery project is in progress.

## Re-instatement of striking railway employees

## 7. SHRI T. V. ANANDAN: SHRI M. KADERSHAH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that more than 16,000 railway employees who were removed from service during May, 1974 strike, have not yet been taken back in service;
- (b) if so, what are the reasons therefor;
- (c) by when all the remaining employees